

Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications (in English and Hindi) of the Cabinet Secretariat (Department of Personnel) :—

(i) Notification G. S. R. No. 1956, dated the 21st November, 1970, publishing the Indian Forest Service (Appointment by Competitive Examination) Amendment Regulations, 1970.

(ii) Notification G. S. R. No. 1957, dated the 21st November, 1970, publishing the Indian Forest Service (Initial Recruitment) Amendment Regulations, 1970.

(iii) Notification G. S. R. No. 1958, dated the 21st November, 1970, publishing the Indian Forest Service (Released Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulation, 1970.

(iv) Notification G. S. R. No. 135, dated the 23rd January, 1971, publishing the Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1971.

(v) Notification G. S. R. No. 136, dated the 23rd January, 1971, publishing the Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 1971.

(vi) Notification G. S. R. No. 137, dated the 23rd January, 1971.

(vii) Notification G. S. R. No. 138, dated the 23rd January, 1971, publishing the Indian Forest Service (Pay) Amendment Rules, 1971. [Placed in Library. See No. LT—56/71 for (i) to (vii) ]

(viii) Notification G. S. R. No. 353, dated the 1st March, 1971, publishing the Indian Forest Service (Initial Recruitment). Amendment Regulations, 1971.

(ix) Notification G. S. R. No. 354, dated the 1st March, 1971, publishing the Indian Forest Service (Recruitment) Amendment Rules, 1971 [Placed in Library. See No. LT—117/71 for (viii) and (ix) ]

(x) Notification G. S. R. No. 417, dated the 10th March, 1971, publishing the All-India Services (Conduct) (Amendment) Rules, 1971.

(xi) Notification G. S. R. No. 585, dated the 7th April, 1971, publishing the Indian Police Service (Appointment by Promotion) Amendment Regulations, 1971.

(xii) Notification G. S. R. No. 856, dated the 13th April, 1971, publishing the Indian Administrative Service (Recruitment) Second Amendment Rules, 1971.

(xiii) Notification G. S. R. No. 587, dated the 13th April, 1971, publishing the Indian Police Service (Recruitment) Second Amendment Rules, 1971.

(xiv) Notification G. S. R. No. 588, dated the 13th April, 1971, publishing the All India Services (Discipline and Appeal) Amendment Rules, 1971. [Placed in Library. See No. LT—177/71 for (x) to (xiv) ]

NOTIFICATIONS UNDER THE INDUSTRIES  
(DEVELOPMENT AND REGULATION)  
ACT, 1951

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE/विदेश

व्यापार मंत्रालय में उपमंत्री (SHRI A. C. GEORGE) : Sir, I beg to lay on the Table under subsection (2) of section 18A of the Industries (Development and Regulation) Act., 1951, a copy each of the following Notifications (in English and Hindi) of the Ministry of Foreign Trade —

(i) Notification S. O. No. 1085, dated the 10th March, 1971.

(ii) Notification S. O. No. 1267, dated the 22nd March, 1971. [Placed in Library. See No. LT—178/71 for (i) and (ii) ]

(PUBLIC NOTICE IN HINDI) CONTAINING THE  
NEWSPRINT ALLOCATION POLICY FOR 1971-72

THE DEPUTY MINISTER IN THE  
MINISTRY OF INFORMATION AND

BROADCASTING/सूचना और प्रसारण मंत्रालय

में उपमंत्री (SHRI DHARAMBIR SINGH) :

Sir, I beg to lay on the Table a copy of the Hindi version of Public Notice dated the 7th April, 1971, containing the Newspaper Allocation Policy for the year 1971-72. [Placed in Library. See No. LT—181/71 ]